

29/10

DB

A

OA 143
(Gr. C, code 24)

Sh. P. Umapathy, Pune

Sh. R. N. Sanghavi, Adv.

V/s.

M/o Defence & 2 ors.

3) 16-7-2002.

None for the applicant.
Respondents by shri R. K. Shetty

On 10-4-2002 it was stated by applicant's counsel that the applicant is dead and no ~~substitution~~ⁱⁿ substitution application is filed. Even till now no application for bringing the legal representative on record has been filed. As such, the matter ^{is} abates. The O.A. is disposed of as such. No order as to costs.

↓ - 9 -

(smt. Shanta Shastri)
M(A)

(S. K. Jain)
M(J)

OS

dt: 16.7.02
order/Injunction despatched
to Applicant/Respondent(s)
on 29.7.02.

29/7.